IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.131
COMP.APPL/ 271(CH)2022
And
CA No. 11/2016
RT No. 1/Ex./Chd/2016 In
CP/50(CH)2010

IN THE MATTER OF:

Maschinen Umwelttechnik Transportanlagen Gesellschaft Gmbh ... **Petitioner**

Versus

Vardhman Polytex Ltd. ... **Respondent**

Under Section: 424 (3), CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

Sd/-

Court Officer

Mamta 10.04.2024.